

to state at what stage is the scheme of opening a research centre for the development of jet engines in co-ordination with the Ministry of Defence and the Council of Scientific and Industrial Research?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): The Gas Turbine Research Centre has started functioning at the Indian Air Force Maintenance Centre, Kanpur, and work on a few projects has been initiated. Recruitment of staff for the centre is in progress.

विद्या भवन कोलकाता, उदयपुर

६१६५ { श्री सुभाषकान्त राय
श्री कारियर
श्री कोडियान .

क्या शिक्षा मंत्री यह बनान की कृपा करग बि

(क) कन्द्रीय सरकार ने विद्या भवन मासाइटी उदयपुर का पिछले पाच सालो मे कितना धन अनदानो के रूप में दिया है और

(ख) य अनदान किस काय क निय दिय गये

शिक्षा मंत्री (डा० का० ला० श्रीमाली)

(क) और (ख) सूचना एकत्र की जा रही है और यथा-समय सभा-मटल पर रख दी जायगी ।

Survey of India

1666. Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to lay a statement on the Table showing

(a) the number of projects with their names in which the Survey of India had undertaken survey work during the First Five Year Plan period

(b) the amount spent for such survey work,

(c) projects on which the Survey of India has started work during the Second Five Year Plan period; and

(d) the amounts likely to be spent?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) to (c) A statement showing the projects undertaken during the First and the Second Plan periods and the expenditure incurred thereon according to available information, is laid on the Table of the House [See Appendix III annexure No 82]

(d) No accurate estimate can be given of the further amounts likely to be spent on each project at this stage

Survey of India

1667 Shri S. M. Banerjee. Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether certain sections of the Survey of India have been declared as industrial undertakings,

(b) if so the basis of such declaration,

(c) the reasons for excluding other sections, and

(d) whether the excluded sections are also to be declared as industrial undertakings?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das). (a) Yes, Sir

(b) The Sections concerned come within the purview of the term 'Industrial Establishment' as defined in clause (e) of Section 2 of Industrial Employment (Standing Orders) Act, 1946

(c) The other Sections do not fall within the purview of the term "Industrial Establishment"

(d) No, Sir